

NOTICE

Oath taking Ceremony of Hon'ble Mr. Justice Ashok Bhushan, as the Chairperson in the National Company Law Appellate Tribunal, (NCLAT) will be held at **10:30 A.M. on 8th November, 2021 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal (NCLAT), 2nd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003.** Learned Senior Advocates, Advocates and other professionals are most cordially invited.

- By Order

-sd/-
(Registrar)
NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.11.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

(After oath ceremony the Court will function from 11:30 AM)

Hon'ble Chairperson with Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 885 of 2021	A.L.T. Sahkari Awas Samiti Ltd. Vs. Omkara Assets Reconstruction Pvt. Ltd.	Sameer Rastogi	
2.	Comp. App. (AT) (Ins) No. 887 of 2021	Madhya Gujarat VIJ Company Ltd. Vs. CMA George Samuel Resolution Professional of Jason Dekor Pvt. Ltd. & Anr.	Pradeep Mishra	

3.	Comp. App. (AT) (Ins) No. 890 of 2021	Damayanti Tea Industries Vs. Bochapathar Tea Estate Pvt. Ltd.	Abhinav Goyal	
4.	Comp. App. (AT) (Ins) No. 892 of 2021	Ashish Ispat Pvt. Ltd. Vs. Primuss Pipes & Tubes Ltd.	Mrinali Prasad	
5.	Comp. App. (AT) (Ins) No. 893 of 2021	Ajay Kumar Jain Vs. Ashish Ispat Pvt. Ltd. & Anr.	Shalya Agarwal	

For Admission (After Notice)

6.	Comp. App. (AT) (Ins) No. 457 of 2021	Manish Kumar Gupta Resolution Professional for Three C Projects Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Anr. With	Milan Singh Negi	Rachit Mittal
7.	Comp. App. (AT) (Ins) No. 458 of 2021	Committee of Creditors of Three C Projects Pvt. Ltd. Through its Authorized representative Mr. Durga Das Agrawal Vs. New Okhla Industrial Development Authority & Anr. With	Prateek Gupta	Rachit Mittal
8.	Comp. App. (AT) (Ins) No. 460 of 2021	Lotus Zing Flat Owners Welfare Association Vs. New Okhla Industrial Development Authority & Anr.	Renuka Iyer	Rachit Mittal
9.	Comp. App. (AT) (Ins) No. 540 of 2020	Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd.	Mohit Yadav	Rajesh Ranjan Sarathak Malhotra
10.	Comp. App. (AT) (Ins) No. 470 of 2021	SICOM Ltd. Vs. Sundaresh Bhat The Liquidator of ABG Shipyard Ltd.	Pranaya Goel	Ashly Cherian Kamlendra Singh Abhishek Sharma Sundaresh Bhat-R1

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1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Acting Chairperson

-sd/-
Registrar